

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.41/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company	Mohammad Abid Hussain & Anr-Versus-Madina Builtech Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Shannak Mitra
2. Soumasis Ghose
3. Anshuman Bansal

} For the Petitioners.

1. Swapne Choudhary Adv for Respondent
19.1.2018

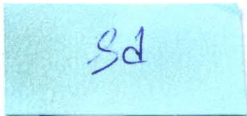
**19.01.2018 (S.No.117) – Mohammad Abid Hussain & Anr. Vs. Madina
Builtech Pvt. Ltd. & Ors.**

ORDER

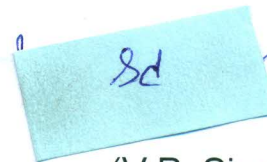
Ld. Counsel for the petitioner and respondents are present.

Proceedings are complete. Petitioner has filed written submissions.
Respondent may file written submission within 15 days from today.

List on 07.03.2018.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)